

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 53(ND)/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017.

NAME OF THE COMPANY:Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I. Garment Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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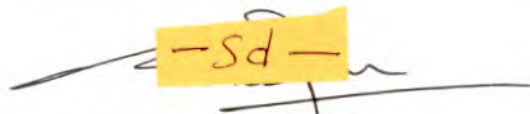
For the Petitioner (s) : None

For the Respondent (s) : Mr. Manish, CP, ROC, Delhi

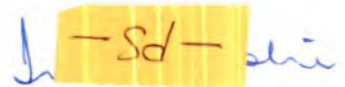
Order

Pursuant to the notice issued to the ROC, Mr. Manish, Ld. Prosecutor present in Court and submits that no statutory compliances have been carried out by the Respondent after the financial year 2014. Let the complete report be filed on an affidavit.

Since none is present on behalf of the petitioner, adjourned to 15th September, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)